



2026:AHC:18036

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 18075 of 1999

Ramdeo And Others

.....Petitioner(s)

Versus

D.D.C. And Another

.....Respondent(s)

Counsel for Petitioner(s)
Counsel for Respondent(s)

: Ashok Kumar
: C.S.C., S.D. Singh

Court No. - 54

HON'BLE DINESH PATHAK, J.

In Re : Civil Misc. Withdrawal Application No.5 of 2025

1. The instant withdrawal application has been moved on behalf of the petitioners supported by affidavit of Laxaman Ram to withdraw the writ petition.
2. Learned counsel for the petitioners submits that in the changed circumstances petitioners do not want to press the writ petition, therefore, instant withdrawal application may be allowed and the writ petition may be dismissed as withdrawn.
3. There is no oppose to the prayer as made by learned counsel for the petitioners.
4. As such, the instant withdrawal application is hereby **allowed**.

In Re : Writ Petition

5. In view of the order of the day passed in withdrawal application, as mentioned above, the instant **writ petition is dismissed as withdrawn**.
6. Interim order, if any, is vacated.

January 27, 2026
vkg

(Dinesh Pathak,J.)